

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 31st January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 85/2017	Ravi Pareek Vs. Municipal Corporation of Delhi & Ors.	Mr. Shishir Singh, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 63/2017	M/s. Radhu Products Pvt. Ltd. Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Pankaj Sharma, Adv. for Applicant Mr. Bikas Kumar Sinha, Adv.
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Deep Shikha Bharthi, Adv.
4.	Original Application No. 379/2016	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Vinay Garg, Adv. for R-4 Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh verma, Adv. Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for Nagar Nigam Dehradun Ms. Divya Prakash Pande, Adv. for MoEF
5.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
6.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
FOR HEARING			
7.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani,

			Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
8.	Execution Application No. 16/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for SDMC
9.	Execution Application No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA
10.	Appeal No. 47/2016 (M.A. No. 833/2016)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA
11.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC Ms. Chau, Adv. for R-11
12.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh
13.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6
14.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 & 2 Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Ms. Nida Khan, Adv. for State of UP Mr. Krishna Kumar Singh, Adv.

15.	Original Application No. 344/2016	M/s Multiwal Duplex Pvt. Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
16.	Original Application No. 345/2016	M/s Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
17.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Mr. Abhishek Yadav, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
18.	Original Application No. 64/2016	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 & 4 Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17
19.	Original Application No. 56(THC)/2013 (M.A. No. 1087/2016)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv.
20.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Ms. Sakshi Popli, Adv. for NDMC

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Date : 31st January, 2017

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 73/2016 (M.A. No. 413/2016 & M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.

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